Annexure-4
Name of the Corporate Debtor: RK Silk Mills India Limited
Date of commencement of Liquidation: 21.02.2022
List of Creditors as on: 18.12.2022

List of Unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim received					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not a admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Date of receipt	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in SCC					
1	HDFC Bank Limited		18,19,634.77	18,19,634.77	Unsecured Loan	-	No	2.21	-	-	0.00	0.00	Claim has not been received from the stakeholders, but it has been considered in compliance to regulation 12(2)(c) of the liquidation process regulations.
2	Bajaj Finance Limited		12,68,998.00	12,68,998.00	Unsecured Loan	-	No	1.54	-	-	0.00	0.00	Claim has not been received from the stakeholders, but it has been considered in compliance to regulation 12(2)(c) of the liquidation process regulations.